CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD EENCH CIRCUIT BENCH: LUCKNOW.

Registration O.A.No.393 of 1990(L)

Capt RAS Yadav (Retd.)

.. Applicant

Vs.

Union of India & Others

Respondents

Hon'ble Mr. Justice U.C. Srivastava, V.C. Hon'ble Mr. A.B. Gorthi, Member(A)

(By Hon.Mr.Justice U.C.Srivastava, V.C.)

The applicant who approached this Tribunal regarding inordinate delay in settling the commutation of pension despite several reminders to the opposite parties. The priliminary objection is whether the Tribunal has jurisdiction over the subject matter. As the claim of the applicant didenot covered under Section 14 & 19 of the Administrative Tribunals Act, it is dismissed.

Member (4)

Vice-Chairman.

8th Nov.1991, Lucknow.

(sph)